

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 34-36 of 2020 in Comp. App. (AT) No. 236, 237 & 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors.	Mahesh Agarwal	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz-IRP Karim-R2 Osama Suhail
3.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt. Ltd.	Abhishek Anand	Honey Satpal Naveen Kumar-R1 Pulkit Goel-R2
4.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	Priyadarshi Chaitanyashil-R1 Amit Pai-R1, R2 & R3

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**